

- (3) Strategy for rapid augmentation of air and ground transportation capacity.

[English]

**Check on Consumption of Petrol and Diesel by Government Departments and Public Sector Undertakings**

7647. SHRI MADAN LAL KHURANA: Will the Minister of FINANCE be pleased to state the steps taken to check the consumption and economise the expenditure in the consumption of petrol and diesel by Government Departments and public sector undertakings with a view to save the foreign exchange?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI): The steps taken to economise on the expenditure on petrol/diesel include the followings:

- i) Instructions were issued in March, 1988 to all Ministries/Departments of the Government of India that expenditure on petrol etc. should not exceed the level of expenditure in 1987-88.
- ii) A ceiling on consumption of petrol of 750 litres per quarter has been fixed in respect of all cars used by Ministers and their personal staff.
- iii) Purchase of new staff cars is not normally allowed except when they are required for replacement.
- iv) The question of purchasing three-wheelers in re-placement of staff cars is required to be examined by Ministries/Departments.
- v) Suggestion has been made to consider the possibility of reducing

the number of vehicles by at least 10%.

- vi) Pooling arrangements have been advised to Ministries/Departments to avoid frequent trips in the same direction.
- vii) Public Sector undertakings have also been advised to follow the above economy instructions in general to curb consumption of petrol/diesel.
- viii) In order to reduce pressure on staff cars, battery-operated buses on certain routes covering major Central Government offices in New Delhi has been introduced on an experimental basis.

[Translation]

**Export of Rice**

7648. SHRI CHHABIRAM ARGAL: Will the Minister of COMMERCE be pleased to state:

(a) whether India is exporting rice if so, the agency or firm through which is being exported;

(b) the quantity of rice exported during 1988-89 and 1989-90 by each such agency/firm;

(c) whether rice was exported to Soviet Union during the last three years;

(d) if so, the name of the firm which exported the rice and the value thereof; and

(e) the export target fixed for the current year and the steps being taken to boost the rice export.

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI AR-ANGIL SHREEDHARAN): (a) Export of basmati rice is allowed freely under Open General Licence (OGL). Export of non-basmati rice is subject to a ceiling. Government does not nominate any agency or firm for export of rice.

(b) to (d). Quantum of rice exported during 1988-89 and 1989-90 is provisionally estimated at 3.85 lakh MTs and 4.17 lakh

MTs respectively. Firm-wise export date is not available except in case of rice exports to USSR which are given in the attached statements I and II.

(e) The export target for rice for the current year has not been fixed so far. Government have taken a series of steps to promote export of rice. These include increase in the REP percentage in respect of export of basmati rice in consumer packs of upto 20 kgs. and abolition of levy on basmati rice.

## STATEMENT-I

## Export of Basmati Rice to the USSR

Qty : Thousand MT  
Val : Rs. Lakhs

S. No.	Year	Name of the agency/firm	Qty.	Val.	Inspecting Agency
1	2	3	4	5	6
1.	1987-88	Deeksha Holding Pvt. Ltd.	171	12825	Export Inspection Agency (EIA)
2.	1987-88	National Agricultural Co-operative Marketing Federation of India Limited (NAFED)	0.0028	0.25	Directorate of Marketing & Inspection (DMI)
3.	1988-89	Deeksha Holding Pvt. Ltd.	165	12917	EIA
4.	1988-89	NAFED	0.0041	0.39	DMI
5.	1989-90	NAFED	0.0015	0.14	DMI
6.	1989-90	Punjab State Co-operative Marketing Federation (MARKFED)	0.0015	0.15	DMI
7.	1989-90	Deeksha Holding Pvt. Ltd.	120	9620	EIA

Source : Export Inspection Council of India, New Delhi and Directorate of Marketing & Inspection, Fardabad who are the only two agencies for carrying out inspections.

Figures relate to quantity inspected by EIA and DMI for export.

## STATEMENT-II

## Export of Non-Basmati Rice to the USSR

Qty. : Metric Tonnes

Val : Rs. Lakhs

S. No.	Year	Name of the agency/firm	Qty.	Val	Inspecting Agency
1	2	3	4	5	6
1.	1987-88	— (No exports of Non-basmati rice to USSR took place)	—	—	—
2.	1988-89	—	—	—	—
3.	1989-90	M/s. Superfast, Delhi	10,000	600	Export Inspection Agency (EIA)
4.	-do-	Shn Export's, Bombay	10,500	630	-do-
5.	-do-	M/s. Essel International, Delhi	13,000	780	-do-
6.	-do-	M/s. Rama Associates, Delhi	17,000300	-do-	-do-
7.	-do-	M/s. Essel Packaging Ltd., Bombay	8,000	480	-do-

S. No.	Year	Name of the agency/firm	Qty.	Val.	Inspecting Agency
1	2	3	4	5	6
8.	-do-	M/s. Tanna Exports, Bombay	3,250	195	-do-

Source : Agricultural and Processed Food Products Exports Development Authority (APEDA) and Export Inspection Council of India, New Delhi

Figures related to quantity inspected by Exports Inspection Agency for export